

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 349 OF 2017 &
IA NOS. 945 OF 2017 & 292 OF 2019

Dated: 28th February, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

GRIDCO Limited

.... Appellant(s)

Versus

Power Grid Corporation of India Limited & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **22-04-2019 at 2.30 p.m.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/pk